

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 9th March , 2010.**

MEWAT CANAL

***101. SH. AFTAB AHMED, M.L.A. :** Will the Irrigation Minister be pleased to state

- (a) whether there is any proposal for providing Irrigation water to Mewat area through the proposed Mewat canal ;
- (b) If, so, the stage of the construction of this proposed canal for execution of the proposal; and
- (c) the quantity of water to be supplied by this proposed canal and the total area to be covered by this proposed canal in the Mewat district ?

UPGRADATION OF SCHOOLS

***52. SMT. KIRAN CHOUDHRY, M.L.A. :** Will the Education Minister be pleased to state:-

- (a) whether the government is upgrading the schools in the state; and
- (b) if so, the details of schools likely to be upgraded in Bhiwani District together with the criteria for upgradation thereof ?

VIOLATIONS OF FOREST CONSERVATION ACT, 1980

***28. SH. SAMPAT SINGH, M.L.A. :** Will the Forests Minister be pleased to state :-

- (a) the number of violations of Forest Conservation Act, 1980 that have come to the notice of the department in the State since the enforcement of the said Act;
- (b) out of above, the number of violations regularised after charging Compensatory Afforestations Management Funds togetherwith Net Present Value; and the details of the provisions of regularization of such violations;
- (c) the total amount charged and deposited in CAMPA;
- (d) the total Compensatory Afforestations Management Funds received by the State Government from CAMPA; and
- (e) the number of violations that still to be regularised ?

CONSTRUCTION OF FLYING CLUB

- *124. SMT. SUMITA SINGH, M.L.A. :** Will the Civil Aviation Minister be pleased to state whether there is any proposal under consideration of the Government for the modernisation and extension of Flying Club, Karnal; if so, the time by which the modernization work is likely to be started thereon?

CONCESSION IN TARIFF

- *24. SH. SAMPAT SINGH, M.L.A. :** Will the Power Minister be pleased to state:-

- (a) whether any scheme giving some concession in tariff was announced for regular payees of electricity bills when the policy of waiving off of tariff arrears of tubewell farmers was announced ; if so, the details thereof;
- (b) the number of persons who were regular payees and have benefited out of that concessional scheme alongwith the total amount thereof ;
- (c) the total amount of arrears of agriculture tubewell owners waived off till today togetherwith the amount still pending; and
- (d) the total number of categorywise defaulters of electricity consumers togetherwith the total amount thereof as on today?

**Chandigarh:
The 2nd March, 2010**

**SUMIT KUMAR
Secretary,
Haryana Vidhan Sabha**